

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 763**

**TO BE ANSWERED ON NOVEMBER 21, 2019**

**ASSESSMENT OF HOUSING FOR ALL**

**No. 763. SHRI B.B. PATIL:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the work under the Government's vision of Housing for All by 2022 is going on as per targets fixed thereunder and if so, the details thereof; and**
- (b) whether the Government has recently announced various reliefs/rebates on home loans in urban areas and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a): Yes, Sir. In pursuance of the Government's vision of "Housing for All" by 2022, Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for addressing the housing requirement in urban areas. States/Union Territories (UTs) have undertaken demand survey under the Scheme for assessing actual demand of housing. The validated demand reported by States/UTs so far is around 112 lakhs.**

**Based on the project proposals received so far from the States/UTs, a total 93,00,949 houses have been sanctioned under the Scheme; out of this, 55,40,801 are at various stages of construction and 28,06,465 are completed/delivered.**

**Further, States/UTs have also been requested to get the project proposals for all their remaining demand of houses sanctioned by March, 2020 so that construction of all houses may progressively be completed by 2022.**

**(b): Under Credit Linked Subsidy Scheme (CLSS) vertical of the PMAY(U), interest subsidies of 6.5 %, 4% and 3% are available on loan amounts upto Rs. 6 lakh, Rs. 9 lakh and Rs. 12 lakh for the eligible beneficiaries belonging to Economically Weaker section (EWS)/Lower Income Group (LIG), Middle Income Group (MIG)-I and Middle Income Group (MIG)-II respectively seeking housing loans from Banks, Housing Finance Companies and other such institutions.**

**The limit of interest deduction on home loan has been increased from Rs 2 lakh to Rs. 3.5 Lakh for interest paid on home loans availed w.e.f. 1<sup>st</sup> April, 2019 upto 31<sup>st</sup> March, 2020 for purchase of affordable houses valued upto Rs. 45 lakh.**

**The interest rate for Government servants on House Building Advance has been lowered from 8.5% to 7.9% with the 10 Year G Sec Yields.**

**Goods and Service Tax (GST) has been reduced from 8% to 1% [without Input Tax Credit (ITC)] for Affordable Housing and from 12% to 5% (without ITC) for other housing projects.**

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